Awarding of projects under PPP

4302. SHRI NATUJI HALAJI THAKOR: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government had recently awarded six projects at some major ports including Kandla-Veraval-Porbandar under Public Private Partnership (PPP) mode with sanctioned amount of Rs. 3319 crores;
 - (b) if so, the details thereof;
 - (c) the present status of said projects, project-wise with reference to Gujarat; and
 - (d) if not, the reasons therefor?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) to (d) The Ministry of Shipping has awarded 13 Public Partnership Projects during the year 2009-10 including one Project of Kandla Port, namely, "Development of 13th Cargo (over than liquid/container) Berth" on Build-Operate-Transfer basis with an estimated capacity of 2 Million Tonnes Per Annum (MTPA) at a cost of Rs. 182.21 crores. The Concession Agreement of this project was signed on 3.12.2009.

Special package for improving coastal shipping

4303. SHRI P. RAJEEVE: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government has any special package for reviving and improving the coastal shipping;
 - (b) if so, what steps have been taken to improve the coastal shipping; and
- (c) whether the State Government of Kerala had been allocated any funds for the improvement of the same?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) to (c) In order to promote coastal shipping, one non-major port from each Maritime State, including Azhikkal in Kerala, was identified for development under the National Maritime Development Programme and the following two schemes had been proposed in the working group report on 11th Five Year Plan document of Ministry of Shipping –

- (i) Coastal Shipping Development Fund for soft lending for the purpose of acquisition of coastal vessels.
 - (ii) Centrally Sponsored Scheme for development of coastal shipping infrastructure.

The budgetary support required in the 11th Five Year Plan for the above two schemes was Rs.500 crore each. But since no fund could be allotted for the purpose in the 11th Five Year Plan, the schemes could not be implemented.